

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Review Petition(Civil) No.772-774/2001 in  
I.A. Nos. 10-14 In C.A.No.8098-8100/2001

S.M. NAQVI IMAM DENTAL COLLEGE

Petitioner (s)

VERSUS

DENTAL COUNCIL OF INDIA & ORS.

Respondent (s)

( With Appln(s). for c/delay in filing review petition )

Date : 31/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE S.N. PHUKAN

By Circulation

UPON perusing the papers the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Delay condoned.  
The Review Petition is dismissed.

.SP1

Charanjit

[ Om Prakash ]  
Court Master

[ Signed order is placed on the file ]

.....L.....I.....T.....T.....T.....T.....T.....J.....

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

REVIEW PETITION NOS. 772-774/2001 IN I.A. 10-14 IN@@  
CC

IN

CIVIL APPEAL NO. 8098-8100/1995@@  
CC

S.M. Naqvi Imam Dental College .. Petitioner

Vs.

Dental Council of India & Ors. .. Respondents

O\_R\_D\_E\_R@@  
AAAAAAAAA

.....L.....I.....T.....T.....T.....T.....T.....J.....  
.SP2

Delay condoned.

We have carefully gone through the Review Petitions and the connected papers. We do not find any merit in the Review Petitions. The Review Petitions are accordingly dismissed.

.SP1

.....J@@  
AAAAAAAAAAAAAAAAAAAAA  
[ S. RAJENDRA BABU ]@@  
AAAAAAAAAAAAAAAAAAAAA

.....J@@  
AAAAAAAAAAAAAAAAAAAAA  
[ S.N. PHUKAN ]@@  
AAAAAAAAAAAAAAAAAAAAA

New Delhi,@@  
AAAAAAAAA  
July 31, 2001 @@  
AAAAAAAAA